GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:1816 ANSWERED ON:23.03.2012 PUBLIC HEALTH INITIATIVES UNDER NRHM Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Kodikunnil Shri Suresh;Panda Shri Prabodh;Singh Shri Dushyant;Sivasami Shri C.;Tandon Annu;Yadav Shri Dharmendra

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government proposes to link public health initiatives such as a separate public health cadre and a public health Act to the disbursal of funds under the National Rural Health Mission (NRHM);

(b) if so, the details thereof alongwith the time by which a final decision is likely to be taken in this regard;

(c) whether the Programme Implementation Plans (PIPs) submitted by the States under NRHM are to mandatorily include public health provisions from the Twelfth Five Year Plan;

(d) if so, the details thereto;

(e) whether the Government proposes to set up an independent monitoring mechanism to monitor the construction facilities and delivery system under NRHM; and

(f) if so, the details thereof alongwith the corrective steps taken by the Government to strengthen the public health delivery system in the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a) & (b): No. There is no such proposal under consideration at the moment.

(c) & (d): National Rural Health Mission (NRHM) was launched to provide accessible, affordable and quality health care services for the rural areas of the country. Under NRHM, the States prepare annual Programme Implementation Plans (PIP) which are submitted to the Government of India and are appraised by the National Programme Coordination Committee (NPCC). Based on the recommendations of the NPCC, the Government of India approves the PIP for each State. All the programmes under the umbrella of NRHM address public health needs and this will be continued in the Twelfth Five Year Plan also.

(e) &(f): The Government of India is monitoring the implementation of NRHM through established institutional arrangements, such as, the Common Review Mission (CRM) and Joint Review Mission (JRM) and Integrated Monitoring Team Visits to High Focus Districts. Independent evaluations and surveys are also being undertaken. The findings of these are shared with the states for taking necessary corrective steps.